

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23986/2026	KARENDRA BESHRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /145 /2026 () //	
2	D-BLAPL/23988/2026	LAGAN KUMAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
3	D-BLAPL/23989/2026	BABAJI PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /42 /2025 () //	
4	D-BLAPL/23998/2026	RAKESH NATH VS STATE OF ODISHA	SUBRATA PANDA VS	KAMAKHYANAGAR /247 /2026 () //	AOR20220001729C202600019
5	D-BLAPL/23999/2026	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	JHUMPURA /46 /2025 () //	
6	D-BLAPL/24009/2026	ANURUDDH KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /21 /2026 () //	
7	D-BLAPL/24011/2026	PAGAL @ PRADEEP JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /235 /2026 () //	
8	D-BLAPL/24017/2026	MD KAMAL @ KAMALUDDIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /73 /2026 () //	
9	D-BLAPL/24021/2026	GOBINDA CHARAN KHETI VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //	
10	D-BLAPL/24024/2026	JOGI DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	HINJILI /393 /2026 () //	
11	D-BLAPL/24028/2026	AKSHAY KUMAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	/ /0 () //	

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12	D-BLAPL/24032/2026	KAILASH PARUA VS STATE OF ODISHA	ABHISHEK DASH VS	BUDEN /12 /2026 () //	AOD20240000186C202600060
13	D-BLAPL/24033/2026	BIJAY@ALEKHA KUMAR PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /140 /2026 () //	AOR20220001061C202600012
14	D-BLAPL/24034/2026	KARNA @ KARAN BAG VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHARIAR /271 /2021 () //	
15	D-BLAPL/24036/2026	MADA @ SIBA @ BITU @ SUDAR @ JATIN NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	PALLAHARA /375 /2024 () //	
16	D-BLAPL/24037/2026	ARABINDA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /309 /2026 () //	
17	D-BLAPL/24038/2026	CHANDAN MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
18	D-BLAPL/24040/2026	BATI @ NARENDRA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //	
19	D-BLAPL/24044/2026	KANHA SETHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ / () //	AOD20240000366C202600125
20	D-BLAPL/24045/2026	ANANTA PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /42 /2025 () //	
21	D-BLAPL/24048/2026	BINAYAK NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ / () //	AOD20240000366C202600126
22	D-BLAPL/24049/2026	ASIN KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	TARBHA /127 /2026 () //	
23	D-BLAPL/24057/2026	BIRUPAKSHYA BAGHA @ BIRUPAKSHA BAGHA	AMITAV TRIPATHY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24059/2026	UMESH SAHU	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24063/2026	HAREKRUSHNA BANCHHOR @ KRUSHNA	AMITAV TRIPATHY	PAIKMAL /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24073/2026	SUBRAT KUMAR MAHALIK	VIVEKANANDA JENA	CYBER CRIME AND E.O, BALASORE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24076/2026	DIBYAJYOTI JENA	VIVEKANANDA JENA	CYBER CRIME AND E.O, BALASORE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24077/2026	BAJUA @ BAUA MAHALIK	VIVEKANANDA JENA	CYBER CRIME AND E.O, BALASORE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24080/2026	CHANDAN JENA	VIVEKANANDA JENA	CYBER CRIME AND E.O, BALASORE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24082/2026	ABHILASH MAHALIK	VIVEKANANDA JENA	CYBER CRIME AND E.O, BALASORE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24086/2026	LALIT MAJHI	SURYAKANTA DWIBEDI	LATHOR /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24088/2026	BIJAY KUMAR MOHARANA	AJIT KUMAR MOHANTY	MALGODOWN /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24092/2026	RAJ KUMAR MENDILI	SK. ZAFARULLA	MANAMUNDA /179 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24103/2026	RAJ DUNGURI @ RAJ DUNGRI	BIKASH CHANDRA PARIJA	SINDHIKELA PS /112 /2024	
		VS	VS	()	

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35	D-BLAPL/24105/2026	STATE OF ODISHA BHIMA @ BHIMARAJ MOHANTY VS	ANIL KUMAR DALAI VS	// INDUSTRIAL ESTATE PS /156 /2025 ()	
36	D-BLAPL/24109/2026	STATE OF ODISHA BHUKESH SETHI VS	JAGAJIBAN PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /19 /2026 ()	
37	D-BLAPL/24110/2026	STATE OF ODISHA BASANTA BAG VS	DEBABRATA DASH VS	// GOLAMUNDA /18 /2025 ()	
38	D-BLAPL/24112/2026	STATE OF ODISHA DEEPAK SUNANI VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /87 /2022 ()	
39	D-BLAPL/24113/2026	STATE OF ODISHA JAGADISH MAHATA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /312 /2026 ()	
40	D-BLAPL/24114/2026	STATE OF ODISHA SUKHRAM ORAON VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /431 /2025 ()	
41	D-BLAPL/24115/2026	STATE OF ODISHA RAMAKANTA BEHERA VS	AMULYA RATNA PANDA VS	// UMERKOTE /206 /2026 ()	
42	D-BLAPL/24116/2026	STATE OF ODISHA MANSIT KERKETTA VS	RUDRA NARAYAN PARIJA VS	// KUTRA /273 /2025 ()	
43	D-BLAPL/24118/2026	STATE OF ODISHA SHAKTI DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /112 /2026 ()	
44	D-BLAPL/24120/2026	STATE OF ODISHA DEEPAK TIADI VS	AMULYA RATNA PANDA VS	// SIMULIA /216 /2026 ()	
45	D-BLAPL/24123/2026	STATE OF ODISHA MOHAMMAD NASIR @ JAGMAL VS	MANAS KUMAR CHAND VS	// THELKOLOI PS /242 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/24128/2026	GHENU PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /92 /2026 () //	
47	D-BLAPL/24129/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BALIAPANDA /35 /2026 () //	
48	D-BLAPL/24131/2026	MUNIA @ SILU DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /72 /2026 () //	
49	D-BLAPL/24138/2026	RANJIT MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUSRA /14 /2026 () //	
50	D-BLAPL/24139/2026	PRABHAS KARMI VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /12 /2026 () //	
51	D-BLAPL/24143/2026	PAPUL ALIAS RITIK BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600251
52	D-BLAPL/24154/2026	SILU @ GAL PUDRI @ PRABHANJAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /762 /2026 () //	
53	D-BLAPL/24158/2026	GANESH GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /357 /2025 () //	
54	D-CMAPL/36917/2026	JHULA CHHOTRAY VS STATE OF ODISHA	KALYAN PATNAIK VS	// () //	
55	D-CMP/36784/2026	HARI NAIK VS BASANTA KUMAR MOHAPATRA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202600008
56	D-CMP/36850/2026	CHAKRADHAR BEHERA VS BASANTI BEHERA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
57	D-CMP/36927/2026	PRAFULLA KUMAR DAS	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/36985/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SHRUTI KUMARI SINGH		//	
59	D-CMP/36997/2026	RAMA CHANDRA RANA	BUDHIRAM DAS	//	
		VS	VS	0	
		RAJ KUMAR DEHURI		//	
60	D-CONTAC/36925/2026	ANANTA NARAYAN DAS	ADV.	//	
		VS	VS	0	
		SANATAN MALLIK, COMPETENT AUTHORITY, PSHPL PROJECT, INDIAN OIL CROP. LTD., JAGATSINGHPUR		//	
61	D-CONTC/36791/2026	KARUNAKAR BHOI	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
62	D-CONTC/36807/2026	PRADIPTA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		SHUBHA SHARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//	
63	D-CONTC/36810/2026	AJAY KUMAR SWAIN	ADV.	//	AOR20220001535C202600216
		VS	VS	0	
		BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPT.		//	
64	D-CONTC/36811/2026	JAYA PRAKASH MOHANTY	ADV.	//	AOD20240000311C202600059
		VS	VS	0	
		DR POMA TUDU, IAS,MANAGING DIRECTOR,TDCCOL		//	
65	D-CONTC/36816/2026	ESPA SRIHARI	ADV.	//	AOR20220001535C202600217
		VS	VS	0	
		SUBHA SARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA		//	
66	D-CONTC/36829/2026	SUDAM KUMAR MAJHI	ARIJEET MISHRA	//	
		VS	VS	0	
		NIRLIPTA MOHANTY, EXECUTIVE OFFICER, BALASORE MUNICIPALITY		//	
67	D-CONTC/36836/2026	SATYA PRASAD MUDULI	ADV.	//	AOD20240000806C202600047
		VS	VS	0	
		SAROJ KUMAR BEHERA, OAS,SECRETARY BOARD OF SECONDARY EDUCATION,ODISHA		//	
68	D-CONTC/36840/2026	CHITTARANJAN BHOI	ADV.	//	
		VS	VS	0	

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69	D-CONTC/36845/2026	BHAGAL SIRKA, ADDL. SEC. TO GOVT. OF ODISHA GUJARI PADMANABHA VS	WATER RESOURCES DEPT., KHURDA ADV. VS	// // 0	AOR20220001535C202600221
70	D-CONTC/36860/2026	BIBHUTI BHUSAN DASH, ENGINEER-IN-CHIEF, WATER RESOURCES BHUBANESWAR SONALI SWAIN VS	ADV. VS	// // 0	
71	D-CONTC/36877/2026	ANU GARG, CHIEF SECRETARY, STATE OF ODISHA PUSPANJALI PATRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
72	D-CONTC/36882/2026	BIRENDRA KORKORA, I.A.S. DR. KRISHNA NANDA VS	ADV. VS	// // 0	
73	D-CONTC/36896/2026	SATYABRATA RAY, SECRETARY, O.P.S.C., CUTTACK TILOTAMA MOHANTY VS	ADV. VS	// // 0	
74	D-CONTC/36899/2026	SONAMIKA RAY, D.E.O., KHURDA RAMANUJ DAS VS	ADV. VS	// // 0	
75	D-CONTC/36915/2026	SEMINENI GIRIDHAR, ADEO, I/C B.E.O., KASHINAGAR BIJAY KUMAR JENA VS	ADV. VS	// // 0	
76	D-CONTC/36922/2026	DR.MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICE, ODISHA SUDHIR CHANDRA JAGADEV VS	ADV. VS	// // 0	
77	D-CONTC/36926/2026	VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA RAJIB LOCHAN SAHU VS	ADV. VS	// // 0	
78	D-CONTC/36936/2026	RABINDRA KUMAR PATEL, OAS-I, SUB COLLECTOR, PALLAHARA PRITAM RANJAN SAMAL VS	ADV. VS	// // 0	
79	D-CONTC/36942/2026	CHANCHAL RANA, IAS SAMILATA PRADHAN VS	JNANESH MOHANTY VS	// // 0	
		USHA PADHEE, IAS		//	

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80	D-CONTC/36948/2026	PRAKASH CHANDRA JENA VS BHASKAR JYOTI SARMA ,IAS, PRINCIPAL SECRETARY FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0	AOD20240000618C202600188
81	D-CONTC/36953/2026	BIDYADHAR BIRTIA VS TARANI SEN NAYAK, ADDL COMM.OF CONSOLIDATION AND SETTLEMENT, BARGARH	GHANASHYAM BANJI VS	// 0 //	
82	D-CONTC/36970/2026	SYED SAHEJUR REHEMAN VS DODDA VENKATA SWAMY, IAS,SECRETARY LABOUR AND EMPLOYEES STATE INSURANCE DEPT.	ADV. VS	// 0	AOD20240000618C202600189
83	D-CONTC/36980/2026	RAMANUJ DAS VS DR.MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// 0 //	
84	D-CONTC/36987/2026	SURESH RATNA BISOYEE VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
85	D-CONTC/36990/2026	G.SOROJ KANTA RAULO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
86	D-CONTC/37001/2026	PULIN KUMAR DASH VS BISHNU PRASAD MISHRA, OAS, SECRETARY, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BHUBANESWAR	ADV. VS	// 0	
87	D-CONTC/37014/2026	CHARUPRABHA SADANGI VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //	
88	D-CONTC/37020/2026	NANDINI CHOUDHURY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //	
89	D-CONTC/37024/2026	SNEHAPRAVA MOHANTY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //	
90	D-CONTC/37029/2026	BINATA BALA PATNAIK VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //	
91	D-CONTC/37030/2026	MANJULATA PATTNAIK	ADV.	//	

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		VS	VS	0	
		DR.MRINALINI DARSWAL, IAS		//	
92	D-CONTC/37032/2026	BASANTI DASH	ADV.	//	
		VS	VS	0	
		DR.MRINALINI DARSWAL, IAS		//	
93	D-CONTC/37035/2026	BASANTI MEHER	ADV.	//	
		VS	VS	0	
		DR.MRINALINI DARSWAL, IAS		//	
94	D-CONTC/37044/2026	PANCHANAN DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
95	D-CONTC/37049/2026	SHAKUNTALA MOHAPATRA	ADV.	//	
		VS	VS	0	
		ER.RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S) ODISHA		//	
96	D-CONTC/37057/2026	SANTOSH KUMAR RANA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
97	D-CONTC/37063/2026	B.BABU RAO	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA, IAS		//	
98	D-CONTR/24060/2026	VICTIM	ADV.	/ 0	
		VS	VS	0	
		RISHIKESH DNYANDEO, IPS		//	
99	D-CRLA/24029/2026	ASIT KUMAR SAHOO	ARIJEET MISHRA	ANGUL TOWN /642 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-CRLA/24035/2026	HARI SIRA@HARI BHATRA	PULAKESH MOHANTY	TENTULIKHUNTI /243 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-CRLA/24046/2026	SANJEEB MAHAKURA	ANIRUDHA DAS	LARAMBA /10 /2018	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-CRLA/24084/2026	DHIRENDRA KUMAR SATAPATHY	DINESH KUMAR PANDA	SAMBALPUR VIGILANCE /25 /2004	
		VS	VS	0	

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103	D-CRLA/24095/2026	STATE OF ODISHA(VIG.) RAMESH CHANDRA MISHRA VS	TIRTH KUMAR SAHU VS	// SAMBALPUR VIGILANCE /47 /2011 ()	
104	D-CRLA/24117/2026	STATE OF ODISHA(VIG.) RAJU @ RAJESH PENTHEI @ RAJESH KUMAR PENTHEI	HEPAK KUMAR SAHOO VS	// BAMBARI /174 /2024 ()	
105	D-CRLA/24152/2026	STATE OF ODISHA PURNA CHANDRA SAHU VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600128
106	D-CRLA/24156/2026	STATE OF ODISHA NIROJ @ DINABANDHU SINGH VS	BIJAYA KUMAR RAGADA VS	// TALSARA /114 /2023 ()	
107	D-CRLA/24163/2026	STATE OF ODISHA SAROJ BHAINSA @ KUNU VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /170 /2016 ()	
108	D-CRLMC/23982/2026 CRLMC/2733/2026	STATE OF ODISHA UMAKANTA PARIDA VS	PURNA CHANDRA MOHARANA VS	// //0 ASST SESSIONS JUDGE (WOMENS), JAGATSINGHPUR(Jagatsinghapur) CRL.EXN/0000002/2022	
109	D-CRLMC/23985/2026	STATE OF ODISHA SUDAM CHANDRA JENA VS	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /36 /2018 ()	
110	D-CRLMC/23990/2026	STATE OF ODISHA SUDHIR MALLICK@SUDHIR KUMAR MALLICK VS	MAHES DAS VS	// //0 ()	
111	D-CRLMC/23992/2026	STATE OF ODISHA TANU MIRDHA VS	SURESH KUMAR JENA VS	// RAIRAKHOL /110 /2021 ()	
112	D-CRLMC/24001/2026	STATE OF ODISHA SATYAJIT SAHOO VS	SUSAMPAD HOTA VS	// BIDANASI /125 /2026 ()	
113	D-CRLMC/24014/2026	STATE OF ODISHA ALIN KUMAR BEHERA@ANIL BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// TELKOI /110 /2026 ()	AOD20240000364C202600197

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114	D-CRLMC/24031/2026	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BISOI /238 /2023 () //	
115	D-CRLMC/24041/2026	SANTWANA JENA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BADAGODA P.S. /525 /2023 () //	
116	D-CRLMC/24043/2026	BIJAY KETAN ROUSTRAY VS STATE OF ODISHA	ANIRUDHA DAS VS	JHIRPANI P.S. /129 /2025 () //	
117	D-CRLMC/24051/2026	SHYAM @ SHYAMSUNDAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KISINDA /81 /2021 () //	
118	D-CRLMC/24058/2026	ASHUTOSH NAYAK VS SHRADHANJALI NAYAK @SHRADHANJALI NAYAK	SUSHANTA HARICHANDAN VS	SECTOR-3 /151 /2022 () //	
119	D-CRLMC/24070/2026	BABLU NAYAK@UTTAM NAYAK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /93 /2025 () //	AOR20220003422C202600100
120	D-CRLMC/24075/2026	LAXMIKANTA MISHRA VS JAGABANDHU PADHY	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
121	D-CRLMC/24078/2026	KARUNAKARA MAHARANA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /53 /2020 () //	
122	D-CRLMC/24096/2026	RASHMI RANJAN ROUSTRAY VS ITISHREE BARIK	ASHOK KUMAR BEHERA VS	/ /0 () //	
123	D-CRLMC/24107/2026	SAMIR @ SAMEER MOHANTY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	ASTARANGA /69 /2011 () //	
124	D-CRLMC/24119/2026	RAJU @ RAJESH PENTHEI @ RAJESH KUMAR PENTHEI VS STATE OF ODISHA	HEEPAK KUMAR SAHOO VS	BAMBARI /174 /2024 () //	
125	D-CRLMC/24125/2026	BISWAJIT ROUT	PRABIN DAS	KHARABEL NAGAR P.S. /594 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-CRLMC/24130/2026	VS STATE OF ODISHA TRINATH DALAI	VS PRAKASH KUMAR SAMAL	0 // KHURDA MODEL /477 /2025	
127	D-CRLMC/24133/2026	VS STATE OF ODISHA SUSAMA PANDA	VS SANTOSH CHANDRA ATABUDHI	0 // CHANDAKA P.S. /417 /2024	
128	D-CRLMC/24137/2026	VS STATE OF ODISHA SAROJ DIGAL @ SUNIL DIGAL	VS SWAGATIKA SAHOO	0 // PHULBANI TOWN /201 /2018	
129	D-CRLMC/24140/2026	VS STATE OF ODISHA KANJI FATAMA	VS PUSPAK KUMAR SAHOO	0 // BHADRAK TOWN /782 /2024	
130	D-CRLMC/24142/2026	VS STATE OF ODISHA PRASANTA KUMAR MOHANTY	Umesh Chandra Mohanty VS	// 0 //	AOD20250001183C202600034
131	D-CRLMC/24148/2026	VS STATE OF ODISHA BHARAT CHANDRA THATT ALIAS CHANDAN	VS ARUN KUMAR BEHERA	// 0 //	AOR20220003422C202600101
132	D-CRLMC/24165/2026	VS STATE OF ODISHA SATYAJIT PANDA	Sougat Dash VS	// 0 //	AOD20250000298C202600005
133	D-CRLMP/23977/2026	VS STATE OF ODISHA SASWAT DASH	VS PRABHAKAR SABAT	0 // JAGATPUR /222 /2026	AOD20260000172C202600088
134	D-CRLMP/23983/2026	VS STATE OF ODISHA MANAS KUMAR ROUT	VS BISWAJIT SAHOO	// 0 //	
135	D-CRLMP/24005/2026	VS STATE OF ODISHA RAMAMANI MALIK	VS SUBHRANSU BHUSAN MOHANTY	// 0 //	
136	D-CRLMP/24015/2026	VS STATE OF ODISHA DUSHASAN SWAIN	VS BYOMAKESH TRIPATHY	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/24020/2026	STATE OF ODISHA SUDHANSU PAITAL VS	BYOMAKESH TRIPATHY VS	// / /0 0	
138	D-CRLMP/24023/2026	STATE OF ODISHA TARUN KUMAR PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 0	
139	D-CRLMP/24026/2026	STATE OF ODISHA BABULA ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 0	
140	D-CRLMP/24053/2026	STATE OF ODISHA DHANESWAR BISWAL VS	KABIR KUMAR JENA VS	// / /0 0	
141	D-CRLMP/24056/2026	STATE OF ODISHA GADADHAR BEHERA VS	SURAJ MOHANTY VS	// / /0 0	
142	D-CRLMP/24062/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 0	
143	D-CRLMP/24064/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 0	
144	D-CRLMP/24087/2026	STATE OF ODISHA VICTIM/INFORMANT VS	KARUNAKAR GAYA VS	// / /0 0	
145	D-CRLMP/24091/2026	STATE OF ODISHA MANORANJAN MOHANTY VS	RAGHUNATH BISWAL VS	// / /0 0	
146	D-CRLMP/24093/2026	STATE OF ODISHA RAKESH KUMAR ROUTRAY VS	PRAMOD CHANDRA SEJPADA VS	// / /0 0	
147	D-CRLMP/24099/2026	STATE OF ODISHA SMITA MOHARANA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// / /0 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/24101/2026	INFORMANT/COMPLAINANT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 0 //	
149	D-CRLMP/24122/2026	BHANJA KISHORE MAHALIK @ BHANJA MAHALIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	/ /0 0 //	
150	D-CRLMP/24145/2026	RANJIT KUMAR SAHU VS STATE OF ODISHA	TATHAGATA SAHOO VS	/ / 0 //	AOD20240000806C202600048
151	D-CRLMP/24159/2026	SK RAJESH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 0 //	
152	D-CRLMP/24161/2026	RASHMITA PANI VS STATE OF ODISHA	PRAVAS CHANDRA JENA VS	/ /0 0 //	
153	D-CRLMP/24166/2026	ANTARYAMI MUDULI VS I.I.C., RAJKANIK POLICE STATION	SUKANTA KUMAR NAYAK (2) VS	/ /0 0 //	
154	D-CRLREV/24000/2026	DR. SANJIB KUMAR PATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 0 //	
155	D-CRLREV/24068/2026	BISHNU PRASAD NANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHANDAPARA /2 /2006 0 //	AOD20260000163C202600065
156	D-CRLREV/24151/2026	KAILASH KUMAR VS STATE OF ODISHA	SWETLANA DAS VS	/ / 0 //	AOD20240000748C202600009
157	D-CRLREV/24170/2026	RANGADHAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JENAPUR /295 /2021 0 //	
158	D-FAO/36857/2026	SASHIBHUSAN PADHAN @ SHASHI BHUSAN PADHAN VS MAHANADI COALFIELDS LIMITED, IB VALLEY AREA, JHARSUGUDA	Deenajali Majhi VS	/ / 0 //	
159	D-FAO/37061/2026	P.S. VENKATESWARULU	S. SUDHAKAR RAO, SR. ADV.	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		A. MANJU		//	
160	D-MACA/36785/2026	PRIYA MALLIK	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		M/S. VEMURI KAVERI TRAVELS		//	
161	D-MACA/36798/2026	SUDIPTA KUMAR DASH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		PURNAMI NAIK		//	
162	D-MACA/36800/2026	RELIANCE GENERAL INSURANCE CO.LTD., BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
		SURESH ROUTRAY		//	
163	D-MACA/36928/2026	THE NATIONAL INSURANCE CO.LTD., CUTTACK	MAHITOSH SINHA	//	
		VS	VS	0	
		MAKARI KALANDI		//	
164	D-MATA/36911/2026	SANGRAM KESHARI PATRA	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
		PUSHPANJALI ROUT		//	
165	D-MATA/37054/2026	CHANDRASEKHAR DALEI	JNYANANANDA PANDA	//	
		VS	VS	0	
		SARAT CHANDRA KHATUA		//	
166	D-RSA/36920/2026	BISWESWAR SWAIN	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	
		RADHAKRUSHNA SAHOO		//	
167	D-RSA/36923/2026	SATYABHAMA MOHANTY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		UMA NAYAK @ RAMA SWAIN		//	
168	D-RSA/36967/2026	TAPA @ TAPASWINI DEHURY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		SAKUNTALA MAJHI		//	
169	D-RSA/36989/2026	MARCUS KISAN	AMBIKA PRASHAD DIT	//	
		VS	VS	0	
		MAKHU KISAN		//	
170	D-RSA/36994/2026	BIDYADHAR NAYAK	SITAKANTA RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RSA/37053/2026	GHANASHYAM NAYAK AKHAY KUMAR PARIDA VS ARNAPURNA PARIDA	ACHYUTA NANDA ROUTRAY VS	// // 0 //	
172	D-WA/36862/2026	JAYANTA KUMAR PARHI VS ODISHA GRAMYA BANK, BBSR	BIPLAB MOHANTY VS	// 0 //	
173	D-WA/37043/2026	MANAGING DIRECTOR, ODISHA KNOWLEDGE CORP. PANDEY KUMAR GHOSH VS STATE OF ODISHA	PANDEY KUMAR GHOSH VS	// 0 //	
174	D-WA/37048/2026	MD, ODISHA STATE COOP. MARKETING FEDERATION LIMITED VS RABINDRANATH BARAL	CHITRANT SAHOO VS	// 0 //	
175	D-WP(C)/36783/2026	MADHUSUDAN SARKAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600199
176	D-WP(C)/36786/2026	CHANDRA BHANU NAYAK VS UNION OF INDIA	MANAS PATI VS	// 0 //	AOR20220001535C202600210
177	D-WP(C)/36787/2026	KRUSHNA CHANDRA JENA VS UNION OF INDIA	MANAS PATI VS	// 0 //	AOR20220001535C202600211
178	D-WP(C)/36788/2026	NRUSINGHANATH SCHOOL OF NURSING, BARGADA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
179	D-WP(C)/36789/2026	SATYA SWAROOP RATH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
180	D-WP(C)/36790/2026	M/S.KAPIS REALTY DEVELOPERS PVT. LTD.,BHUBANESWAR VS STATE OF ODISHA	DEEPA MAHAPATRA VS	// 0 //	
181	D-WP(C)/36792/2026	BIKRAMA SUNDARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/36793/2026	ANIL KUMAR MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS VS	// 0 //	
183	D-WP(C)/36794/2026	SANATAN NAYAK VS UNION OF INDIA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600212
184	D-WP(C)/36795/2026	BIBHUTIBHUSAN CHAKRABORTY VS STATE OF ODISHA	SUVASHISH PATTANAIK VS VS	// 0 //	
185	D-WP(C)/36796/2026	KRUSHNA CHANDRA PATRA VS UNION OF INDIA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600213
186	D-WP(C)/36797/2026	DEEPAK KUMAR KUNDU VS STATE OF ODISHA	SUVASHISH PATTANAIK VS VS	// 0 //	
187	D-WP(C)/36799/2026 WP(C)/25451/2026	ANANDRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
188	D-WP(C)/36801/2026 WP(C)/25446/2026	PRADEEP PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
189	D-WP(C)/36802/2026 WP(C)/25450/2026	JAGMOHAN NETI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
190	D-WP(C)/36803/2026	GOPAL CHANDRA SINGH VS UNION OF INDIA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600214
191	D-WP(C)/36804/2026	JAGANNATH MARANDI VS UNION OF INDIA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600215
192	D-WP(C)/36805/2026	SANGITA AGRAWAL VS ASSISTANT COMMISSIONER OF CT AND GST, BALASORE CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS VS	// 0 //	
193	D-WP(C)/36806/2026	RAMANARAYAN SETH	PABITRA KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/25455/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/36808/2026	RADHI @ RADHA MUNDA	PABITRA KUMAR NAYAK	//	
	WP(C)/25460/2026	VS STATE OF ODISHA	VS	0 //	
195	D-WP(C)/36809/2026	SAROJINI BEHERA	JANAKI KANTA MAHAPATRA	//	
	WP(C)/25456/2026	VS STATE OF ODISHA	VS	0 //	
196	D-WP(C)/36812/2026	DOLAMANI BEHERA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/36813/2026	BIJAYLAXMI PANDA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/36814/2026	M/S.MAHENDRA ANUGULIA, MALKANGIRI	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION, RAYAGADA/		//	
199	D-WP(C)/36815/2026	PABITRA MOHAN PRADHAN	SAMEER KUMAR DAS	//	AOD20240000338C202600120
	WP(C)/25385/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	VS	0 //	
200	D-WP(C)/36817/2026	RASHMITA MAJHI	SAMEER KUMAR DAS	//	AOD20240000338C202600121
	WP(C)/25388/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	VS	0 //	
201	D-WP(C)/36818/2026	BILAS RANJAN KHUNTIA	SAMEER KUMAR DAS	//	AOD20240000338C202600122
	WP(C)/25391/2026	VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	VS	0 //	
202	D-WP(C)/36819/2026	CHITTA RANJAN GOCHHI	AMITAV TRIPATHY	//	
	WP(C)/25396/2026	VS STATE OF ORISSA	VS	0 //	
203	D-WP(C)/36820/2026	BISWA BHUSAN BEHERA	SAMEER KUMAR DAS	//	AOD20240000338C202600124
	WP(C)/25397/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	VS	0 //	
204	D-WP(C)/36821/2026	TARINI CHARAN BISOI	SANJIB MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/36822/2026 WP(C)/25401/2026	STATE OF ODISHA SATYAJIT ROY VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	SAMEER KUMAR DAS VS	// // 0 //	AOD20240000338C202600123
206	D-WP(C)/36823/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600218
207	D-WP(C)/36824/2026	TEJRAJ PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600219
208	D-WP(C)/36825/2026	JITENDRIYA PRASAD DASH VS MANAGING DIRECTOR, TDCCOL	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600057
209	D-WP(C)/36826/2026	PRAKASH CHANDRA SUBUDHI VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //	
210	D-WP(C)/36827/2026	MANAS RANJAN PATTNAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
211	D-WP(C)/36828/2026 WP(C)/25449/2026	TOFAN KUMAR MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
212	D-WP(C)/36830/2026	SATYABAN SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
213	D-WP(C)/36831/2026	M/S.ARIO INFRASTRUCTURE PRIVATE LTD, BHUBANESWAR VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	DESWANI PRASAD MOHANTY VS	// 0 //	
214	D-WP(C)/36832/2026	THE CHIEF MANAGER BANK OF BARODA, ROSARB, MANDAL VS STATE OF ODISHA	MANOJ KUMAR MOHAPATRA VS	// 0 //	
215	D-WP(C)/36833/2026	GIRIJA KANTA LENKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/36834/2026 WP(C)/25439/2026	NARAYAN PRASAD MONTRY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
217	D-WP(C)/36835/2026 WP(C)/25441/2026	M/S APB BIOENERGY PVT.LIMITED, PURI VS INDIAN OIL CORPORATION LTD., BHUBANESWAR	KOUSIK ANANDA GURU VS VS	// 0 //	
218	D-WP(C)/36837/2026	SURYAMANI MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
219	D-WP(C)/36838/2026	MANOJ KUMAR MAHALIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
220	D-WP(C)/36839/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
221	D-WP(C)/36841/2026	AJAY KUMAR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
222	D-WP(C)/36842/2026	SIBARAM PANI VS SHRI DIWAKAR KAUSHIK AS DISCIPLINARY AUTHORITY REGIONAL EXECUTIVE DIRECTOR	DR. VIKASH KUMAR VS VS	// 0 //	AOD20250000968C202600002
223	D-WP(C)/36843/2026	JAYA PRAKASH MOHANTY VS MANAGING DIRECTOR, TDCCOL	RAMAKRISHNA BISOI VS VS	// 0 //	AOD20240000311C202600058
224	D-WP(C)/36844/2026	M/S. CHANDAN ELECTRICAL VS JOINT COMMISSIONER OF STATE TAX , TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS VS	// 0 //	AOR20220001613C202600086
225	D-WP(C)/36846/2026	MANAGING COMMITTEE OF RADHA MOHAN MEHER HOPTACHOLAR PATTANAYAK VS STATE OF ODISHA	DR. VIKASH KUMAR VS VS	// 0 //	
226	D-WP(C)/36847/2026	MANAGING COMMITTEE OF BHAGAN BIDYA MANDIR, KAPILKOT VS STATE OF ODISHA	DR. VIKASH KUMAR VS VS	// 0 //	
227	D-WP(C)/36848/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BANGAL VS STATE OF ODISHA	DR. VIKASH KUMAR VS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/36849/2026	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK	SUKANTA KUMAR DALAI	//	
	WP(C)/25465/2026	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/36851/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/25462/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/36852/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/25467/2026	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/36853/2026	MAA RANGAMAHAL WSHG, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/36854/2026	PRADIP KUMAR SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/36855/2026	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/36856/2026	GOURAHARI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/36858/2026	PRAGYAN PARIMITA PANDA	SOUMYA JYOTI BISWAL	//	
	WP(C)/25452/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/36859/2026	SIKSHA O ANUSANDHAN, BHUBANESWAR	PRANAYA KUMAR DASH	//	
		VS	VS	0	
		VETERINARY COUNCIL OF INDIA, NEW DELHI		//	
237	D-WP(C)/36861/2026	ANANTA GOPAL SHG, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/36863/2026	PRAMOD CHANDRA PATTNAIK	SARADA PRASANNA SARANGI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/36864/2026	STATE OF ODISHA SHREE SATABHAUNI @ SPTAMATRUKA THAKURAN VS	SANJIB K. SINGH, BHADRAK VS	// // 0	
240	D-WP(C)/36865/2026	STATE OF ODISHA NIRMAL KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
241	D-WP(C)/36866/2026	STATE OF ODISHA CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA, BHUBANESWAR VS	VS VS	// // 0	
242	D-WP(C)/36867/2026	STATE OF ODISHA BIPIN MAJHI VS	KRISHNA CHANDRA SAHU VS	// // 0	
243	D-WP(C)/36868/2026	STATE OF ODISHA B.BHASKAR RAO VS	KRISHNA CHANDRA SAHU VS	// // 0	
244	D-WP(C)/36869/2026	STATE OF ODISHA TRIPATI SASMAL VS	KRISHNA CHANDRA SAHU VS	// // 0	
245	D-WP(C)/36870/2026	STATE OF ODISHA GOLAPI GOCHHAYAT VS	KRUSHNA CHANDRA DASH VS	// // 0	
246	D-WP(C)/36871/2026	UNION OF INDIA GANDHI INSTITUTE OF NURSING AND SCIENCES VS	DEVI PRASAD DASH VS	// // 0	AOD20250000901C202600024
247	D-WP(C)/36872/2026	STATE OF ODISHA D.SRINIVAS RAO VS	KRISHNA CHANDRA SAHU VS	// // 0	
248	D-WP(C)/36873/2026	STATE OF ODISHA SANJIT CHANDRO VS	KRISHNA CHANDRA SAHU VS	// // 0	
249	D-WP(C)/36874/2026	STATE OF ODISHA ODISHA PATITA UDHAR SAMITI, KHURDA VS	KRUSHNA CHANDRA DASH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/36875/2026	MEENAKETAN DHOBA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
251	D-WP(C)/36876/2026	SUBHRAJIT KHORA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
252	D-WP(C)/36878/2026	HRUDA RANJAN KHOSLA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
253	D-WP(C)/36879/2026	AMRUT KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
254	D-WP(C)/36880/2026	JUDHISTIR CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
255	D-WP(C)/36881/2026	S.SRINIVAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
256	D-WP(C)/36883/2026	RABI CHANDRA GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
257	D-WP(C)/36884/2026	GHASI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
258	D-WP(C)/36885/2026	BAPI NATH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
259	D-WP(C)/36886/2026	HARIHARA PATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
260	D-WP(C)/36887/2026	CHINMAYA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
261	D-WP(C)/36888/2026	MANOJ KUMAR SASMAL	KRISHNA CHANDRA SAHU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/36889/2026	JAYADIP GHOSH	SATYJIT MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/36890/2026	G. DURGA PRASAD	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36891/2026	SURESH CHANDRA DANGRI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/36892/2026	SUSANTA KUMAR HARIJAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36893/2026	SASMITA BISOI	SANGRAM JENA	//	
	WP(C)/25454/2026	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/36894/2026	T.DAMAYANTI	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/36895/2026	CHAITANYA BEHERA	RANJIT MOHANTY	//	AOD20240000639C202600029
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/36897/2026	ANJUSHREE PATRA	MANAS RANJAN BAUG	//	AOR20220002374C202600101
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/36898/2026	UMAKANTA MAHALIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36900/2026	EXECUTIVE ENGINEER (ELECT.) KEED, TPWODL, KANSANDA	MANOJ KUMAR TRIPATHY	//	
		VS	VS	0	
		PRADIPTA DASH		//	
272	D-WP(C)/36901/2026	RANJAN KUMAR BEHERA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/36902/2026	STATE OF ODISHA AMULYA KUMAR BISOYI VS	KRISHNA CHANDRA SAHU VS	// // 0	
274	D-WP(C)/36903/2026	STATE OF ODISHA SANATAN SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0	
275	D-WP(C)/36904/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.), KEED, TPWODL, KPRASANTA KUMAR TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
276	D-WP(C)/36905/2026	SOBHAKAR SAHOO KAMMILA NAGARAJU VS	KRISHNA CHANDRA SAHU VS	// // 0	
277	D-WP(C)/36906/2026	STATE OF ODISHA DR.RAJENDRA KUMAR MAHAPATRA VS	SANGRAM JENA VS	// // 0	
278	D-WP(C)/36907/2026	STATE OF ODISHA SANTOSH KUMAR PATRO VS	KRISHNA CHANDRA SAHU VS	// // 0	
279	D-WP(C)/36908/2026	STATE OF ODISHA PRUTHIVI RAJ BEHERA VS	RASHMI KANTA ACHARYA VS	// // 0	
280	D-WP(C)/36909/2026	RASESWARI MISHRA UMAKANTA SAHU VS	SANGRAM JENA VS	// // 0	
281	D-WP(C)/36910/2026	STATE OF ODISHA BASANTA KUMAR PATRA VS	SRIKANTA KU. NATH VS	// // 0	
282	D-WP(C)/36912/2026	STATE OF ODISHA BAIRAGI ARKA VS	ASHUTOSH KUARNR VS	// // 0	
283	D-WP(C)/36913/2026	STATE OF ODISHA PRAMITA KHOSLA VS	ANSHUMAN DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/36914/2026	SANTOSH DHARUA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
285	D-WP(C)/36916/2026	JYOTIRMAYA PAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
286	D-WP(C)/36918/2026	KARNEL CHANDRA NAYAK VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
287	D-WP(C)/36919/2026	DOLAMANI BAG VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
288	D-WP(C)/36921/2026	TOPI DEVI SCHOOL OF NURSING, MATHASAH, KHUNTA VS STATE OF ODISHA	UDHOJA KUMAR KHUNTIA VS	// 0 //	
289	D-WP(C)/36924/2026	PRAMOD KUMAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
290	D-WP(C)/36929/2026	PURNIMA BHOI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
291	D-WP(C)/36930/2026	M/S DALMIA CEMENT(BHARAT) LIMITED, SUNDARABARA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
292	D-WP(C)/36931/2026	DHUBEI KUMAR ARKA VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //	
293	D-WP(C)/36932/2026	SESHNAG PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
294	D-WP(C)/36933/2026	BINODINI MALLICK VS SUB COLLECTOR, KANDHAMAL	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
295	D-WP(C)/36934/2026	TULARAM NAIK	SOUMYA MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/36935/2026	SUPREME TASK GENERAL HOSPITAL AND NETRANIKISAN, MOHANOTR		//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/36937/2026	HEMALATA SWAIN	ALOK KUMAR PANDA	//	AOD20240000536C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/36938/2026	SONI DEVI	ARUN KUMAR PATRA	//	AOD20240000516C202600041
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/36939/2026	ADITI MOHAPATRA	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/36940/2026	HIMANSU JENA	RITUPARNA CHATTERJEE	//	AOR20220001296C202600113
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/36941/2026	BISWANATH GURU	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/36943/2026	MAA MANGALA TEMPLE, KAKTPUR	SANATAN DAS	//	AOD20250000022C202600008
		VS	VS	0	
		ODISHA BOARD OF WAQF		//	
303	D-WP(C)/36944/2026	SOCIAL AID IMPROVEMENT AND MASS ACTION (SARMOJAN)	MINOJ SAHAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/36945/2026	RAMESH BARIK	RITUPARNA CHATTERJEE	//	AOR20220001296C202600114
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/36946/2026	RAJIBA HARIJAN	SUSANTA KUMAR BARAL	//	AOR20220001297C202600186
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/36947/2026	SAROJ KUMAR SWAIN	SAMEER KUMAR DAS	//	AOD20240000338C202600125
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/36949/2026	ODISHA CIVIL SUPPLIES CORPORATION LTD GHANASHYAM NAIK @ HARIJAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //	AOR20220001297C202600187
308	D-WP(C)/36950/2026	HARISH CHANDRA PATRA VS STATE OF ODISHA	RITUPARNA CHATTERJEE VS	// 0 //	AOR20220001296C202600115
309	D-WP(C)/36951/2026	KAPILESWAR HIAL VS State Of Odisha	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600188
310	D-WP(C)/36952/2026	RASMITA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
311	D-WP(C)/36954/2026	BISWANATH TUDU VS ODISHA STATE CIVIL SUPPLIES CORPORATION	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600126
312	D-WP(C)/36955/2026	MOHAMMAD SAMEER VS AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	SARADA DASH VS	// 0 //	
313	D-WP(C)/36956/2026	DHEERAJ KUMAR BEHERA VS STATE OF ODISHA	Soubhagya Swain VS	// 0 //	AOR20220001296C202600116
314	D-WP(C)/36957/2026	BISWANATH DALAI VS ODISHA STATE CIVIL SUPPLIES CORPORATION	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600127
315	D-WP(C)/36958/2026	SINDHUSUTA PRADHANI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
316	D-WP(C)/36959/2026	SABITA SAHOO VS A O LIC HOUSING FINANCE LIMITED	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600189
317	D-WP(C)/36960/2026	ARAVINDA KOTHARI VS ODISHA STATE CIVIL SUPPLIES CORPORATION	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600128

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/36961/2026	JEEBAN JYOTI BHOI VS STATE OF ODISHA	Soubhagya Swain VS	// 0 //	AOR20220001296C202600117
319	D-WP(C)/36962/2026	BIPIN BEHARI BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
320	D-WP(C)/36963/2026	GANGADHAR MOHANTY VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
321	D-WP(C)/36964/2026	BIPIN BIHARI BARIK VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
322	D-WP(C)/36965/2026	SUCHITRA NAYAK VS UNION OF INDIA	PRITAM KUMAR MOHANTY VS	// 0 //	
323	D-WP(C)/36966/2026	MANAGING COMMITTEE OF PARASU CHINTAMANI VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
324	D-WP(C)/36968/2026	DEEPAK KUMAR MULIA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
325	D-WP(C)/36969/2026	A.ARUN PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //	
326	D-WP(C)/36971/2026	NABARATNA NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
327	D-WP(C)/36972/2026	NAROTTAM ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
328	D-WP(C)/36973/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //	
329	D-WP(C)/36974/2026	GOPINATH BISWAL	ALOK KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ASSETS RECONSTRUCTION COMPANY(INDIA)LTD.,MUMBAI		//	
330	D-WP(C)/36975/2026	SHREE JAGANNATH SHG, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36976/2026	PRASHANTA MANSINGH	ANANGA KUMAR OTTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/36977/2026	KABITA MOHAPATRA	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36978/2026	RATIKANTA SETHI	BIKASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36979/2026	KAMALINI SHG, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36981/2026	RAMA CHANDRA DAS	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36982/2026	NILAMADHABA WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36983/2026	TAPAS KUMAR OJHA	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/36984/2026	BHABESH HANSDA	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36986/2026	MAA SATABHAUNI WSHG, GANJAM	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36988/2026	SHREE JEMBESWAR MAHADEV BIJE JAMARA, KENDRAPARA	DR. ABHUSAN PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/36991/2026	STATE OF ODISHA JANAKI NATH MISHRA VS	VS	// // 0	
342	D-WP(C)/36992/2026	STATE OF ODISHA SANGRAM KESHARI MALLICK VS	AMIYA KUMAR MISHRA - 2 VS	// // 0	
343	D-WP(C)/36993/2026	STATE OF ODISHA BIJAYA KUMAR MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
344	D-WP(C)/36995/2026	STATE OF ODISHA AHIRAM DAS VS	AMIYA KUMAR MOHANTY VS	// // 0	
345	D-WP(C)/36996/2026	STATE OF ODISHA UMESH PRASAD SAHU VS	CHINMAYA KUMAR NAYAK VS	// // 0	
346	D-WP(C)/36998/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH RAMMURTY SISA VS	ANSHUMAN DAS VS	// // 0	
347	D-WP(C)/36999/2026	STATE OF ODISHA M/S BHAGWATI INDUSTRIES, CHHATTISGARH VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
348	D-WP(C)/37000/2026	STATE OF ODISHA MANORANJAN PATTNAYAK VS	HARA PRASAD RATH VS	// // 0	
349	D-WP(C)/37002/2026	STATE OF ODISHA SUMIT KUMAR SUBEDAR VS	ANSHUMAN DAS VS	// // 0	
350	D-WP(C)/37003/2026	STATE OF ODISHA CARING HANDS SCHOOL OF NURSING, KHURDA VS	LAXMIKANTA MOHANTY VS	// // 0	
351	D-WP(C)/37004/2026	STATE OF ODISHA SAROJ KANTA SWAIN VS	ABINASH ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/37005/2026	GURU PRASAD DORA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
353	D-WP(C)/37006/2026	JANAKI NATH MISHRA VS STATE OF ODISHA	VS	// 0 //	
354	D-WP(C)/37007/2026	STHITAPRAGYA BASTIA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
355	D-WP(C)/37008/2026	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	SOUMI DAS VS	// 0 //	
356	D-WP(C)/37009/2026	UTTKALJIT ROUTRAY VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
357	D-WP(C)/37010/2026	SURENDRA NATH PATRA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
358	D-WP(C)/37011/2026	BALKRISHNA PAIKA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
359	D-WP(C)/37012/2026	ABHIMANYU MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
360	D-WP(C)/37013/2026	AKSHAY KUMAR GIRI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
361	D-WP(C)/37015/2026	SASHIKANTA LENKA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //	
362	D-WP(C)/37016/2026	NAMRATA PATNAIK VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
363	D-WP(C)/37017/2026	SARAT CHANDRA OJHA	CHANDAN KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/37018/2026	DEBASHIS TRIPATHY	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/37019/2026	PRUTHIRAJ RAY	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/37021/2026	DEBARAJ MOHARANA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/37022/2026	MINATI ROUT	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/37023/2026	SASMITA SWAIN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/37025/2026	MD.RAJAULLAH ANSARI	MITHUN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/37026/2026	SULAVA BISWAS	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/37027/2026	BISWAJIT JENA	PRONoy MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/37028/2026	SANTOSH KUMAR DASH	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/37031/2026	MD.JALLALUDDIN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/37033/2026	BASANTA KUMAR JENA	BHABANI SANKAR DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/37034/2026	STATE OF ODISHA DEBAKANTA TRIPATHY VS	PRAKASH CHANDRA DASH VS	// // 0	
376	D-WP(C)/37036/2026	STATE OF ODISHA RATNAPRAVA PRADHAN VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
377	D-WP(C)/37037/2026	STATE OF ODISHA SASMITA PRADHAN VS	BHABANI SANKAR DAS VS	// // 0	
378	D-WP(C)/37038/2026	STATE OF ODISHA RUKUMANA BEHERA @ RUKMAN BEHERA VS	DIPANKAR ACHARYA VS	// // 0	
379	D-WP(C)/37039/2026	STATE OF ODISHA TAPAS KUMAR SAW VS	MANOJA KUMAR KHUNTIA VS	// // 0	
380	D-WP(C)/37040/2026	STATE OF ODISHA DR.SAMAR BALLAV DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
381	D-WP(C)/37041/2026	STATE OF ODISHA SANDEEP RANJAN RATH VS	SOUMYA RANJAN MOHANTY VS	// // 0	
382	D-WP(C)/37042/2026	STATE OF ODISHA SUBHRA PRIYADARSINI MISHRA VS	PRASANTA KUMAR JENA VS	// // 0	
383	D-WP(C)/37045/2026	STATE OF ODISHA ARCHANA NAHAK VS	DIPTI RANJAN BHOKTA VS	// // 0	
384	D-WP(C)/37046/2026	STATE OF ODISHA AJAY KUMAR NAYAK VS	ATMAJIT MANMITH DAS VS	// // 0	
385	D-WP(C)/37047/2026	STATE OF ODISHA SHUVASHREE SAHOO VS AUTHORIZED OFFICER, STATE BANK OF INDIA, BHUBANESWAR	BIKRAM RATH VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/37050/2026	MANJULATA KHUNTIA VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/37051/2026	THE MANAGING COMMITTEE OF THE ODISHA, STATE VS UNION OF INDIA	PRADIP KUMAR HOSE VS UNION OF INDIA	// 0 //	
388	D-WP(C)/37052/2026	RANJIT KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/37055/2026	AJAYA KUMAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/37056/2026	UMESH KUMAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/37058/2026	SEKH KALAM MOHAMMAD VS GOVERNOR OF R.I.B., BHUBANESWAR	MANAS RANJAN DHAL VS GOVERNOR OF R.I.B., BHUBANESWAR	// 0 //	
392	D-WP(C)/37059/2026	LAXMAN PATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/37060/2026	RABINDRA @ ANA ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/37062/2026	M/S. SHREE MAA TRANSPORT, KEONJHAR VS COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA, ODISHA	MANAS ANKIT BOHIDAR VS COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA, ODISHA	// 0 //	
395	D-WP(C)/37064/2026	SARAT KUMARI SATAPATHY @ SARAT KUMARI SATAPATHY VS STATE OF ODISHA	MANJULATA KHUNTIA VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/37065/2026	ORISSA STEVEDORES LIMITED, CUTTACK VS NATIONAL ALUMINIUM COMPANY LIMITED (NALCO) BHUBANESWAR	JAYDEEP PAL VS NATIONAL ALUMINIUM COMPANY LIMITED (NALCO) BHUBANESWAR	// 0 //	
397	D-WP(C)/37066/2026	ANJALI MOHAPATRA	MANAS ANKIT BOHIDAR	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
398	D-WP(C)/37067/2026	DURYODHAN SAHOO	RABINDRANATH PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/37068/2026	BIMALA SWAIN	GOPAL PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/37069/2026	SATYAJIT GHOSH	BIJAY KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/37070/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	//	
		VS	VS	()	
		NATIONAL ALUMINIUM COMPANY LIMITED (NALCO) BHUBANESWAR		//	
402	D-WP(C)/37071/2026	PRASHANT KUMAR KAR	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WPCRL/24079/2026	BASANTI SAHOO	PRAMODA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23978/2026	BAPUN NAYAK	PRASANT KUMAR MISHRA	JALESWAR /293 /2026	AOR20260000273C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23979/2026	ROJALIN SAHOO	BHARAT JALLI	MANGALA BAG /283 /2026	AOD20240000581C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23980/2026	BARSHA PARIDA @ BARSHA PRIYADARSHINI PRADHAN	BHARAT JALLI	TANGI (KHURDA) /379 /2026	AOD20240000581C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23981/2026	NASIR KHAN	BHARAT JALLI	BARANGA /79 /2026	AOD20240000581C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23984/2026	ABHISEK PATRA	SARADA PRASAD DASH	NIMAPADA /229 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23987/2026	STATE OF ODISHA AKHILA DALEI VS	AMITAV TRIPATHY VS	// FATEGARH /2 /2020 ()	
410	D-ABLAPL/23991/2026	STATE OF ODISHA MINATI SWAIN @ MINA SWAIN VS	PUSPAMITRA MOHAPATRA VS	// CUTTACK SADAR /444 /2026 ()	
411	D-ABLAPL/23993/2026	STATE OF ODISHA KORIKANA DINABANDHU @ K.DEENABANDHU VS	ARIJEET MISHRA VS	// JARADA /237 /2026 ()	
412	D-ABLAPL/23994/2026	STATE OF ODISHA ABDUL MOJO VS	SANJIT MISHRA VS	// PURI SADAR /393 /2026 ()	
413	D-ABLAPL/23995/2026	STATE OF ODISHA MINATI ROUT VS	ARIJEET MISHRA VS	// CHANDABALI /66 /2017 ()	
414	D-ABLAPL/23996/2026	STATE OF ODISHA ALAKA MISHRA VS	ARIJEET MISHRA VS	// NIMAKHANDI /220 /2026 ()	
415	D-ABLAPL/23997/2026	STATE OF ODISHA SUMITRA MALLICK VS	SAROJ KUMAR PADHI VS	// PIPLI /479 /2026 ()	
416	D-ABLAPL/24002/2026	STATE OF ODISHA HIMANSHU PRASAD VS	PARTHA SARATHI DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDRAPADA /300 /2025 ()	196
417	D-ABLAPL/24003/2026	STATE OF ODISHA SANKARSHAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// BRAMHA BARADA /126 /2026 ()	
418	D-ABLAPL/24004/2026	STATE OF ODISHA BOBY NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// MARKAT NAGAR /256 /2026 ()	
419	D-ABLAPL/24006/2026	STATE OF ODISHA ABHISEK MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// PANIKOILI /280 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/24007/2026	BIJAY KUMAR PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
421	D-ABLAPL/24008/2026	MD. KAONEN@MD. KOUNEN VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	KUTRA /152 /2026 0 //	AOR20220003722C202600142
422	D-ABLAPL/24010/2026	BISHNU BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
423	D-ABLAPL/24012/2026	SANTOSH SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
424	D-ABLAPL/24013/2026	LAXMAN BODKIA@LAKHMAN BODKIA VS STATE OF ODISHA	KISHORA KUMAR BEHERA VS VS	JEYPORE TOWN /103 /2023 0 //	AOD20240000170C202600012
425	D-ABLAPL/24016/2026	CHITANA @ CHITTARANJAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS VS	PATKURA /190 /2026 0 //	
426	D-ABLAPL/24018/2026	ALAKA KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS VS	KAKATAPUR /264 /2026 0 //	
427	D-ABLAPL/24019/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	SECTOR-7 /55 /2025 0 //	
428	D-ABLAPL/24022/2026	KUNA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS VS	KEONJHAR TOWN /738 /2026 0 //	AOR20220001661C202600012
429	D-ABLAPL/24025/2026	SUKANTI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS VS	BOLAGARH P.S. /316 /2026 0 //	
430	D-ABLAPL/24027/2026	ARJUN SAHOO @ AJU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS VS	KAKATAPUR /275 /2026 0 //	
431	D-ABLAPL/24030/2026	SIPUN@PRAKASH SAHOO	SOUBHAGYA KUMAR DASH	MOTANGA /85 /2026	AOR20220001631C202600228

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24039/2026	LAXMIPRIYA BEHERA	MD. GOLAM MADANI	DHAMNAGAR /323 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24042/2026	CHANDRAKANTA PARIDA	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24047/2026	SUKANTA KUMAR ACHARYA	NARESH CHANDRA JENA	SORO /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24050/2026	SUMIT BOE	JAYADEBA BEHERA	PATNAGARH /187 /2026	AOD20240000366C202600127
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24052/2026	SIPU@SHARADA PRASAD PANDA	SANGRAM DALUA	DERABIS /190 /2026	AOR20230000872C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24054/2026	PRADEEP KUMAR TRIPATHY	AMITAV TRIPATHY	SONEPUR /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24055/2026	PRADEEP KUMAR TRIPATHY	AMITAV TRIPATHY	SONEPUR /272 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24061/2026	MD. LADEN	PRIYA RANJAN SINGH	BARBIL /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24065/2026	ABHISHEK DASH	ASHUTOSH MOHANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/24066/2026	SISIR@SAMULI BISHOYI	ASHOK KUMAR PRADHAN	SUNABEDA /203 /2025	AOR20220001590C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24067/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24069/2026	STATE OF ODISHA BALYA KUMAR @ BALYA BEHERA VS	SWAGAT KUMAR SAHU VS	// TARASINGI /226 /2026 ()	AOR20220004593C202600037
444	D-ABLAPL/24071/2026	STATE OF ODISHA NEPAL CHANDRA DALAI @ NEPAL DALAI VS	BIKRAM KESHARI RAJ VS	// BANKI /351 /2026 ()	
445	D-ABLAPL/24072/2026	STATE OF ODISHA ASHOK KUMAR MAHANTHY VS	SURYAKANTA DWIBEDI VS	// BELLAGAON /96 /2026 ()	
446	D-ABLAPL/24074/2026	STATE OF ODISHA LIKUNU BISWAL @ JAKESH BISWAL VS	SURYAKANTA DWIBEDI VS	// BEGUNIAPADA /670 /2025 ()	
447	D-ABLAPL/24081/2026	STATE OF ODISHA ABINASH BEURA @ LAGUN VS	DEEPAK PANDA VS	// PURI TOWN /507 /2026 ()	
448	D-ABLAPL/24083/2026	STATE OF ODISHA PURNA CHANDRA BEHERA VS	MANOJ KUMAR AGRAWALLA VS	// BARKOTE /186 /2026 ()	
449	D-ABLAPL/24085/2026	STATE OF ODISHA JAGANATH MANDAL VS	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /114 /2023 ()	
450	D-ABLAPL/24089/2026	STATE OF ODISHA CHITARANJAN DAS VS	SATYAJEET ROUT VS	// PURI TOWN /507 /2026 ()	
451	D-ABLAPL/24090/2026	STATE OF ODISHA RAJU @ KARTIK SINGH VS	USHARANI PATI VS	// GOPALPUR /164 /2026 ()	
452	D-ABLAPL/24094/2026	STATE OF ODISHA APPU @ BUTTER @ FAIJUL HAK VS	ARUN KUMAR DAS VS	// DHANUPALI /158 /2026 ()	
453	D-ABLAPL/24097/2026	STATE OF ODISHA DIPU BEHERA @ ASHIS BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /671 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/24098/2026	BISIRAM KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /135 /2026 () //	
455	D-ABLAPL/24100/2026	ABHISEK MOHARANA VS STATE OF ODISHA	TANMAY MISHRA VS	DHENKANAL TOWN /508 /2026 () //	
456	D-ABLAPL/24102/2026	GOBINDA TAKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /141 /2026 () //	
457	D-ABLAPL/24104/2026	AKHILA MALLIK @ AKHILARAMAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /301 /2026 () //	
458	D-ABLAPL/24106/2026	RIZWANA KHATUN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	Bamapada (Industrial Area) /182 /2024 () //	
459	D-ABLAPL/24108/2026	JITENDRA KUMAR PANDA VS STATE OF ODISHA	PRAVAS CHANDRA PANDA VS	/ /0 () //	
460	D-ABLAPL/24111/2026	MEETHA LAL VS STATE OF ODISHA	SUPRAVA BEHERA VS	G.R.P.S.,BERHAMPUR /17 /2026 () //	
461	D-ABLAPL/24121/2026	MAHENDRA KERKETTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /412 /2026 () //	
462	D-ABLAPL/24124/2026	RAJENDRA MAHARANA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	KISSANNAGAR PS /244 /2026 () //	
463	D-ABLAPL/24126/2026	DEEPAK KUMAR SUNA VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	/ /0 () //	
464	D-ABLAPL/24127/2026	NASIR ALI @ SK. NASIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /217 /2025 () //	
465	D-ABLAPL/24132/2026	SK. SARPHUL @ SK. SERFUL @ SK. SARFUL	PUSPAMITRA MOHAPATRA	HARICHANDANPUR /145 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/24134/2026	MANAGOBINDA BEJ @ MANGOBINDA BEJ	MANASI MOHAPATRA	ANANTPUR /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/24135/2026	JAHID KHAN @ ZAHID KHAN	KULDEEP MOHANTY	BISRA /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/24136/2026	GYANARANJAN BISWAL	PRAVASH CHANDRA JENA	ANANTPUR /192 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/24141/2026	SARJU SAHU	SOUMYA RANJAN DAS	UDITNAGAR /151 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/24144/2026	BASUDEB DEY	SOUMYA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/24146/2026	LOKANATH SAHOO	PRAMODA KUMAR MISHRA	MAHILA P.S. BUXIBAZAR /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/24147/2026	MEGHU PENTHOI	CHIRANJIB ROUT	PALLAHARA /370 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/24149/2026	GOURANGA ACHARYA	PRAKASH CHANDRA DASH	PATKURA /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/24150/2026	LIKHITA SUAR	ACHYUTANANDA PATTANAIK	CAPITAL P.S. /142 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/24153/2026	SANTOSH ROUL	PUJARANI MUDULI	BARGARH SADAR /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/24155/2026	TOFAN NAIK	CHIRANJIB ROUT	TALCHER TOWN /441 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/24157/2026	STATE OF ODISHA PRABHURAM KHANDAI VS	GOPAL PRASAD JENA VS	// LAXMISAGAR P.S. /488 /2025 ()	
478	D-ABLAPL/24160/2026	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /201 /2026 ()	
479	D-ABLAPL/24162/2026	STATE OF ODISHA SUSHIL KUMAR SAHU VS	ABESH KAMAL VS	// BANTALA /391 /2023 ()	
480	D-ABLAPL/24164/2026	STATE OF ODISHA BISHNU PRIYA NAYAK @ CHIKI VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /203 /2026 ()	
481	D-ABLAPL/24167/2026	STATE OF ODISHA SURENDRA KUDEI VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600148
482	D-ABLAPL/24168/2026	STATE OF ODISHA KAILASH BEHERA @ HARENDRA BEHERA VS	MANAS KUMAR CHAND VS	// KHARIAR /230 /2026 ()	
483	D-ABLAPL/24169/2026	STATE OF ODISHA BIKRAM PANIGRAHI VS STATE OF ODISHA	SUSANTA LENKA VS	// // () //	AOR20220001299C202600052

ORISSA HIGH COURT

MISC CASES FILED on :10/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK MP	NIROD KUMAR SAHU	63/2026
2	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	64/2026
3	D-CMAPL/36917/2026 CMAPL/ /	JHULA CHHOTRAY MP	KALYAN PATNAIK	194/2026
4	D-CMAPL/10819/2026 CMAPL/29/2026	MANORANJAN SATAPATHY MP	TUSAR KUMAR MISHRA	195/2026
5	D-CRLMP/23380/2026 CRLMP/1093/2026	ARUN PRASAD SAHA MP	SUDHANSU SEKHAR PANDA	236/2026
6	D-CRLMP/23706/2026 CRLMP/ /	SURESH @ SURENDRA MALIK MP	ARIJEET MISHRA	237/2026
7	D-CRLMP/21957/2026 CRLMP/ /	ALEKHA PRASAD DASH MP	AJAYA KUMAR MOHARANA	238/2026
8	D-CRLMP/15210/2026 CRLMP/811/2026	K. DINESH KUMAR MP	RAMDAS ACHARY	239/2026
9	D-RPFAM/302/2023 RPFAM/302/2023	BINOD MADHAB DUTTA MP	BINOD MADHAB DUTTA (IN PERSON)	353/2026
10	D-LAA/3287/2026 LAA/13/2026	LAND ACQUISITION ZONE OFFICER. KHURDHA ROAD BALANGIR NEW B.G. RAIL LINK PROJECT, BOLANGIR MP	ADARSH KUMAR PATNAIK	376/2026
11	D-LAA/9532/2026 LAA/19/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINK PROJECT, BOUDH MP	ADARSH KUMAR PATNAIK	377/2026
12	D-LAA/3222/2026 LAA/12/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINK PROJECT, BOLANGIR MP	ADARSH KUMAR PATNAIK	378/2026
13	D-LAA/9536/2026 LAA/20/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINK PROJECT, BOUDH MP	ADARSH KUMAR PATNAIK	379/2026
14	D-RVWPET/8512/2026 RVWPET/62/2026	SANDEEP JAISWAL MP	AVIJIT PATNAIK	391/2026
15	D-MATA/23546/2026 MATA/ /	RAJBALA MOHANTY @ PATRA MP	AMIT PRASAD BOSE	431/2026
16	D-MATA/37054/2026 MATA/ /	CHANDRASEKHAR DALEI MP	JNYANANANDA PANDA	432/2026
17	D-CONTC/44072/2025 CONTC/5202/2025	SAROJ KUMAR SENANAYAK MP		531/2026
18	D-CONTC/34543/2026 CONTC/ /	SASANKA SEKHAR NANDA MP	ADV.	532/2026
19	D-CONTC/34541/2026 CONTC/ /	GOURI SARKAR MP	ADV.	533/2026
20	D-CONTC/8824/2025 CONTC/1605/2025	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	534/2026
21	D-CONTC/35638/2026 CONTC/5098/2026	DR. MADHUBRATA SATPATHY MP	DILLIP KUMAR MOHAPATRA , B.BEHERA, D.MISHRA	535/2026
22	D-BLAPL/16654/2026 BLAPL/5929/2026	SK. SADDAM HUSSEN @ HOSSAIN MP	RAMESH CHANDRA MAHARANA	588/2026
23	D-BLAPL/16092/2026 BLAPL/5583/2026	DUSMANTA KUMAR MUDULI @ DUSMAN SANKU MOHANTY MP	SATYANARAYAN MOHANTY	589/2026
24	D-BLAPL/10346/2026 BLAPL/3487/2026	RAMA CHANDRA SAHOO @ BABUNI MP		590/2026
25	D-CRLREV/24000/2026 CRLREV/ /	DR. SANJIB KUMAR PATI MP	PRIYA RANJAN SINGH	883/2026
26	D-CRLREV/23175/2026	MADHUSMITA SAHU	AMIT PRASAD BOSE	

	CRLREV/ /	MP		884/2026
27	D-CRLREV/24068/2026	BISHNU PRASAD NANDA	SUDEEP KUMAR SARANGI	
	CRLREV/ /	MP		885/2026
28	D-RSA/40643/2025	K.SARASWATI @ CH. SARASWATI	ASHOK KUMAR DAS	
	RSA/515/2025	MP		1154/2026
29	D-RSA/9972/2025	JAGMOHAN GIRI	GOPINATH MISHRA	
	RSA/130/2025	MP		1155/2026
30	D-RSA/36994/2026	BIDYADHAR NAYAK	SITAKANTA RATH	
	RSA/ /	MP		1156/2026
31	D-RSA/37053/2026	AKHAY KUMAR PARIDA	ACHYUTA NANDA ROUTRAY	
	RSA/ /	MP		1157/2026
32	D-RSA/37053/2026	AKHAY KUMAR PARIDA	ACHYUTA NANDA ROUTRAY	
	RSA/ /	MP		1158/2026
33	D-FAO/36857/2026	SASHIBHUSAN PADHAN @ SHASHI BHUSAN PADHAN	CHANDAN MAJHI	
	FAO/ /	MP		1208/2026
34	D-ABLAPL/15348/2026	SEMA DIGAL		
	ABLAPL/6018/2026	MP		1462/2026
35	D-ABLAPL/16387/2026	SWARNALATA JENA @ SWARNA JENA		
	ABLAPL/6725/2026	MP		1463/2026
36	D-CMP/36784/2026	HARI NAIK	DEBASHISHA HOTA	
	CMP/ /	MP		1463/2026
37	D-ABLAPL/13368/2026	SUJIT KUMAR DAS@ ALOK		
	ABLAPL/5290/2026	MP		1464/2026
38	D-CMP/820/2025	BASUDEV PADHI		
	CMP/36/2025	MP		1464/2026
39	D-CMP/30565/2026	ANANNYA ANUSUYA NAIK	RANJAN KUMAR ROUT	
	CMP/1159/2026	MP		1465/2026
40	D-ABLAPL/17750/2026	SUDARSAN MALIK @ MALLIK		
	ABLAPL/6973/2026	MP		1465/2026
41	D-CMP/36927/2026	PRAFULLA KUMAR DAS	AMIT PRASAD BOSE	
	CMP/ /	MP		1466/2026
42	D-ABLAPL/16160/2026	CHITTARANJAN JENA		
	ABLAPL/6290/2026	MP		1466/2026
43	D-CMP/36985/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1467/2026
44	D-ABLAPL/19125/2024	NAYAN KUMAR MOHAPATRA		
	ABLAPL/6766/2024	MP		1467/2026
45	D-ABLAPL/16961/2025	ARUPANANDA JENA	TARUN KUMAR BISWAL	
	ABLAPL/6636/2025	MP		1468/2026
46	D-CMP/36997/2026	RAMA CHANDRA RANA	BUDHIRAM DAS	
	CMP/ /	MP		1468/2026
47	D-ABLAPL/6349/2026	DHANA @ SATYAJIT MOHANTY		
	ABLAPL/2781/2026	MP		1469/2026
48	D-ABLAPL/6349/2026	DHANA @ SATYAJIT MOHANTY		
	ABLAPL/2781/2026	MP		1470/2026
49	D-ABLAPL/18610/2026	TEKCHAND MAJHI		
	ABLAPL/7558/2026	MP		1471/2026
50	D-ABLAPL/13338/2026	MD.KONEN @ KAONEN		
	ABLAPL/5212/2026	MP		1472/2026
51	D-ABLAPL/17830/2026	KISHOR CHANDRA MEHER		
	ABLAPL/7038/2026	MP		1473/2026
52	D-ABLAPL/19134/2026	BIBHUTI BHUSAN ACHARYA @ TUNA		
	ABLAPL/7683/2026	MP		1474/2026
53	D-MACA/36798/2026	SUDIPTA KUMAR DASH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1791/2026
54	D-MACA/36798/2026	SUDIPTA KUMAR DASH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1792/2026
55	D-MACA/36800/2026	RELIANCE GENERAL INSURANCE CO.LTD.SUBSAR SATPATHY		
	MACA/ /	MP		1793/2026
56	D-MACA/36928/2026	THE NATIONAL INSURANCE CO.LTD., CUTTACK	TANUOSH SINHA	
	MACA/ /	MP		1794/2026
57	D-MACA/22970/2026	CHHOTE MUNDARI	DINESH KUMAR PATRA	
	MACA/ /	MP		1795/2026

58	D-CRLA/348/2019 CRLA/348/2019	MANOJ KUMAR JENA MP	S.S.RAY	2037/2026
59	D-CRLA/10810/2025 CRLA/458/2025	KANHU BEHERA MP	DEBASHIS ROUTRAY	2038/2026
60	D-CRLA/30226/2024 CRLA/1029/2024	BALARAM @ BALIA SETHY MP	SANJEEB BEHARA	2039/2026
61	D-CRLA/25217/2024 CRLA/836/2024	AKSHAYA KUMAR SAHOO MP	DIPTIREKHA NANDA	2040/2026
62	D-CRLA/24029/2026 CRLA/ /	ASIT KUMAR SAHOO MP	ARIJEET MISHRA	2041/2026
63	D-CRLA/24029/2026 CRLA/ /	ASIT KUMAR SAHOO MP	ARIJEET MISHRA	2042/2026
64	D-CRLA/24035/2026 CRLA/ /	HARI SIRA@HARI BHATRA MP	PULAKESH MOHANTY	2043/2026
65	D-CRLA/24035/2026 CRLA/ /	HARI SIRA@HARI BHATRA MP	PULAKESH MOHANTY	2044/2026
66	D-CRLA/24046/2026 CRLA/ /	SANJEEB MAHAKURA MP	ANIRUDHA DAS	2045/2026
67	D-CRLA/24046/2026 CRLA/ /	SANJEEB MAHAKURA MP	ANIRUDHA DAS	2046/2026
68	D-CRLA/594/2016 CRLA/594/2016	BIJOY KUMAR PATRA MP	M/S.MOHENDRA KUMAR MOHAPATRO,PRAKASH KUMAR MOHANTY	2047/2026
69	D-CRLA/11146/2024 CRLA/359/2024	DEBASISH BEHERA MP	LAXMINARAYAN PATEL	2048/2026
70	D-CRLA/3865/2026 CRLA/185/2026	PREM @ PRAMOD BARIK MP	TAPOBANTA BARIK,JAGABANDHU SAHU	2049/2026
71	D-CRLA/24084/2026 CRLA/ /	DHIRENDRA KUMAR SATAPATHY MP	DINESH KUMAR PANDA	2050/2026
72	D-CRLA/24084/2026 CRLA/ /	DHIRENDRA KUMAR SATAPATHY MP	DINESH KUMAR PANDA	2051/2026
73	D-CRLA/504/2018 CRLA/504/2018	SANJAY MOHANTY MP	D.P.DAS	2052/2026
74	D-CRLA/1162/2023 CRLA/1162/2023	BIRENDRA BEHERA MP	PRIYA RANJAN SINGH	2053/2026
75	D-CRLA/24156/2026 CRLA/ /	NIROJ @ DINABANDHU SINGH MP	BIJAYA KUMAR RAGADA	2054/2026
76	D-CRLA/24156/2026 CRLA/ /	NIROJ @ DINABANDHU SINGH MP	BIJAYA KUMAR RAGADA	2055/2026
77	D-CRLA/24156/2026 CRLA/ /	NIROJ @ DINABANDHU SINGH MP	BIJAYA KUMAR RAGADA	2056/2026
78	D-CRLA/24163/2026 CRLA/ /	SAROJ BHAINSA @ KUNU MP	BIJAYA KUMAR RAGADA	2057/2026
79	D-CRLA/24163/2026 CRLA/ /	SAROJ BHAINSA @ KUNU MP	BIJAYA KUMAR RAGADA	2058/2026
80	D-CRLMC/23982/2026 CRLMC/2733/2026	UMAKANTA PARIDA MP	PURNA CHANDRA MOHARANA	2071/2026
81	D-CRLMC/2201/2026 CRLMC/367/2026	BIJAYALAXMI MISHRA MP	DIPTI RANJAN MOHAPATRA	2072/2026
82	D-CRLMC/23985/2026 CRLMC/ /	SUDAM CHANDRA JENA MP	SATYA NARAYAN MISHRA 4	2073/2026
83	D-CRLMC/23976/2026 CRLMC/ /	RABINDRA KUMAR JENA MP	RAJJEET ROY	2074/2026
84	D-CRLMC/24001/2026 CRLMC/ /	SATYAJIT SAHOO MP	SUSAMPAD HOTA	2075/2026
85	D-CRLMC/24014/2026 CRLMC/ /	ALIN KUMAR BEHERA@ANIL BEHERA MP	PARTHA SARATHI DAS	2076/2026
86	D-CRLMC/24031/2026 CRLMC/ /	SMRUTI RANJAN PARIDA MP	ARJUNA CHARANA BEHERA	2077/2026
87	D-CRLMC/3031/2026 CRLMC/358/2026	NUSHRAT BARI MP	KOUSIK ANANDA GURU	2078/2026
88	D-CRLMC/24043/2026 CRLMC/ /	BIJAY KETAN ROUTRAY MP	ANIRUDHA DAS	2079/2026
89	D-CRLMC/24058/2026	ASHUTOSH NAYAK	SUSHANTA HARICHANDAN	

	CRLMC/ /	MP		2080/2026
90	D-CRLMC/23598/2026	ASIT KUMAR BISWAL	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		2081/2026
91	D-CRLMC/24096/2026	RASHMI RANJAN ROUTRAY	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		2082/2026
92	D-CRLMC/24070/2026	BABLU NAYAK@UTTAM NAYAK	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2083/2026
93	D-CRLMC/17726/2026	BIKRAM BAG		
	CRLMC/2014/2026	MP		2084/2026
94	D-CRLMC/24125/2026	BISWAJIT ROUT	PRABIN DAS	
	CRLMC/ /	MP		2085/2026
95	D-CRLMC/24130/2026	TRINATH DALAI	PRAKASH KUMAR SAMAL	
	CRLMC/ /	MP		2086/2026
96	D-WA/52049/2025	DEBA BISI	SUBHADUTTA ROUTRAY	
	WA/ /	MP		2572/2026
97	D-WA/12610/2026	DR. RUPALI TANDI	ADYASIDHI MISHRA	
	WA/605/2026	MP		2573/2026
98	D-WA/33532/2026	MANAS RANJAN SAHOO	SUBHADUTTA ROUTRAY	
	WA/ /	MP		2574/2026
99	D-WA/37048/2026	MD, ODISHA STATE COOP. MARKETING FEDERATION SAHOO		
	WA/ /	MP		2575/2026
100	D-WP(C)/33563/2026	NILA MANI SAHOO	RANJAN KUMAR ROUT, S.K.SWAIN,A.K.BEHERA,S.JENA	
	WP(C)/23314/2026	MP		15046/2026
101	D-WP(C)/33563/2026	NILA MANI SAHOO	RANJAN KUMAR ROUT, S.K.SWAIN,A.K.BEHERA,S.JENA	
	WP(C)/23314/2026	MP		15047/2026
102	D-WP(C)/36786/2026	CHANDRA BHANU NAYAK	MANAS PATI	
	WP(C)/ /	MP		15048/2026
103	D-WP(C)/36787/2026	KRUSHNA CHANDRA JENA	MANAS PATI	
	WP(C)/ /	MP		15049/2026
104	D-WP(C)/36795/2026	BIBHUTIBHUSAN CHAKRABORTY	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		15050/2026
105	D-WP(C)/36794/2026	SANATAN NAYAK	MANAS PATI	
	WP(C)/ /	MP		15051/2026
106	D-WP(C)/36797/2026	DEEPAK KUMAR KUNDU	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		15052/2026
107	D-WP(C)/36694/2026	RIYARCHITRA AGRO FARMING PRIVATE LIMITED, KHORDHA		
	WP(C)/ /	MP		15053/2026
108	D-WP(C)/36796/2026	KRUSHNA CHANDRA PATRA	MANAS PATI	
	WP(C)/ /	MP		15054/2026
109	D-WP(C)/36805/2026	SANGITA AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		15055/2026
110	D-WP(C)/36803/2026	GOPAL CHANDRA SINGH	MANAS PATI	
	WP(C)/ /	MP		15056/2026
111	D-WP(C)/36052/2026	JEEVAN ANAND LICHFL CARE HOMES ALL INDIA SOCIETY, KHORDHA		
	WP(C)/24959/2026	MP		15057/2026
112	D-WP(C)/828/2025	SINGHARPUR SERVICE COOPERATIVE SOCIETY, JAGAT SINGHPUR		
	WP(C)/2828/2025	MP		15058/2026
113	D-WP(C)/36809/2026	SAROJINI BEHERA	JANAKI KANTA MAHAPATRA	
	WP(C)/25456/2026	MP		15059/2026
114	D-WP(C)/36804/2026	JAGANNATH MARANDI	MANAS PATI	
	WP(C)/ /	MP		15060/2026
115	D-WP(C)/36812/2026	DOLAMANI BEHERA		
	WP(C)/ /	MP		15061/2026
116	D-WP(C)/3602/2026	ASHIS KUMAR PRUSTY	BIPLABA P.B. BAHALI	
	WP(C)/3925/2026	MP		15062/2026
117	D-WP(C)/36814/2026	M/S.MAHENDRA ANUGULIA, MALKANGIRI	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		15063/2026
118	D-WP(C)/36815/2026	PABITRA MOHAN PRADHAN	SAMEER KUMAR DAS	
	WP(C)/25385/2026	MP		15064/2026
119	D-WP(C)/36828/2026	TOFAN KUMAR MOHANTA	KRISHNA CHANDRA SAHU	
	WP(C)/25449/2026	MP		15065/2026
120	D-WP(C)/36830/2026	SATYABAN SETHI	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		15066/2026

121	D-WP(C)/36831/2026 WP(C)/ /	M/S.ARIO INFRASTRUCTURE PRIVATE LTD, BHUBANESWAR MP	DEBAPRANSAW MOHANTY	15067/2026
122	D-WP(C)/36817/2026 WP(C)/25388/2026	RASHMITA MAJHI MP	SAMEER KUMAR DAS	15068/2026
123	D-WP(C)/36832/2026 WP(C)/ /	THE CHIEF MANAGER BANK OF BARODA, ROSABUJHACHAPATRA MP	MANOJ KUMAR KHUNTIA	15069/2026
124	D-WP(C)/36818/2026 WP(C)/25391/2026	BILAS RANJAN KHUNTIA MP	SAMEER KUMAR DAS	15070/2026
125	D-WP(C)/36834/2026 WP(C)/25439/2026	NARAYAN PRASAD MONTRY MP	KUNAL KUMAR SWAIN	15071/2026
126	D-WP(C)/36835/2026 WP(C)/25441/2026	M/S APB BIOENERGY PVT.LIMITED, PURI KOUSIK ANANDA GURU MP		15072/2026
127	D-WP(C)/31002/2026 WP(C)/21448/2026	JAGANNATH MANDAL MP		15073/2026
128	D-WP(C)/31653/2026 WP(C)/21873/2026	SUSANT KUMAR BISOYI MP		15074/2026
129	D-WP(C)/36837/2026 WP(C)/ /	SURYAMANI MAHAPATRA MP	KUNAL KUMAR SWAIN	15075/2026
130	D-WP(C)/31620/2026 WP(C)/21947/2026	DHRUBA CHARAN DAS MP		15076/2026
131	D-WP(C)/36838/2026 WP(C)/ /	MANOJ KUMAR MAHALIK MP	MANOJA KUMAR KHUNTIA	15077/2026
132	D-WP(C)/36839/2026 WP(C)/ /	PRAMOD KUMAR BEHERA MP	MANOJA KUMAR KHUNTIA	15078/2026
133	D-WP(C)/36841/2026 WP(C)/ /	AJAY KUMAR SAHU MP	MANOJA KUMAR KHUNTIA	15079/2026
134	D-WP(C)/21357/2025 WP(C)/16231/2025	RAMAKANTA JYOTISH MP	TANMAY MISHRA	15080/2026
135	D-WP(C)/36820/2026 WP(C)/25397/2026	BISWA BHUSAN BEHERA MP	SAMEER KUMAR DAS	15081/2026
136	D-WP(C)/26764/2013 WP(C)/26764/2013	PRADIP KU.TRIPATHY MP	M/S.BHAKTA R.BARIK	15082/2026
137	D-WP(C)/18579/2019 WP(C)/18579/2019	NATABAR MOHANTY MP		15083/2026
138	D-WP(C)/18803/2019 WP(C)/18803/2019	BINAYA KUMAR GOCHHI MP		15084/2026
139	D-WP(C)/18583/2019 WP(C)/18583/2019	SRIBATSA SAHOO MP		15085/2026
140	D-WP(C)/18585/2019 WP(C)/18585/2019	SANJIP KUMAR PRADHAN MP		15086/2026
141	D-WP(C)/18581/2019 WP(C)/18581/2019	BENUDHAR BARIK MP		15087/2026
142	D-WP(C)/36822/2026 WP(C)/25401/2026	SATYAJIT ROY MP	SAMEER KUMAR DAS	15088/2026
143	D-WP(C)/36842/2026 WP(C)/ /	SIBARAM PANI MP	DR. VIKASH KUMAR	15089/2026
144	D-WP(C)/36842/2026 WP(C)/ /	SIBARAM PANI MP	DR. VIKASH KUMAR	15090/2026
145	D-WP(C)/36851/2026 WP(C)/25462/2026	SULOCHANA DALAI MP	BIJAYA KUMAR BEHERA 1	15091/2026
146	D-WP(C)/36849/2026 WP(C)/25465/2026	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK MP	SUKANTA KUMAR DALAI	15092/2026
147	D-WP(C)/36852/2026 WP(C)/25467/2026	SULOCHANA DALAI MP	BIJAYA KUMAR BEHERA 1	15093/2026
148	D-WP(C)/36853/2026 WP(C)/ /	MAA RANGAMAHAL WSHG, BHADRAK MP	SUKANTA KUMAR DALAI	15094/2026
149	D-WP(C)/39112/2025 WP(C)/33138/2025	RATNAKAR BARAL MP	BASUDEV BARIK	15095/2026
150	D-WP(C)/36855/2026 WP(C)/ /	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP, BHADRAK MP	SUKANTA KUMAR DALAI	15096/2026
151	D-WP(C)/36858/2026 WP(C)/25452/2026	PRAGYAN PARIMITA PANDA MP	SOUMYA JYOTI BISWAL	15097/2026
152	D-WP(C)/36859/2026	SIKSHA O ANUSANDHAN, BHUBANESWAR	RANAYA KUMAR DASH	

	WP(C)/ /	MP		15098/2026
153	D-WP(C)/7531/2022	RASHMITANJALI BEHERA		
	WP(C)/7531/2022	MP		15099/2026
154	D-WP(C)/36861/2026	ANANTA GOPAL SHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15100/2026
155	D-WP(C)/19475/2026	UMESH CHANDRA MISHRA		
	WP(C)/13457/2026	MP		15101/2026
156	D-WP(C)/36844/2026	M/S. CHANDAN ELECTRICAL	KAJAL SAHOO	
	WP(C)/ /	MP		15102/2026
157	D-WP(C)/31734/2023	PRAMOD KUMAR BINDHANI	PAMI RATH	
	WP(C)/31734/2023	MP		15103/2026
158	D-WP(C)/43073/2025	SAROJ KUMAR SAHU	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/30469/2025	MP		15104/2026
159	D-WP(C)/36864/2026	SHREE SATABHAUNI @ SAPTAMATRUKASTRA	PRADIP KUMAR BISABADIKORAKARA, BHADRAK	
	WP(C)/ /	MP		15105/2026
160	D-WP(C)/18740/2019	MEEAR PATEL	M/S BISWAMBAR MOHANTY	
	WP(C)/18740/2019	MP		15106/2026
161	D-WP(C)/36866/2026	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA, BHUBANESWAR		
	WP(C)/ /	MP		15107/2026
162	D-WP(C)/15069/2025	M/S JAI MAA HINGULA ELECTRICAL, ANGLA	ANANESH PRASAD SAMAL	
	WP(C)/12330/2025	MP		15108/2026
163	D-WP(C)/36874/2026	ODISHA PATITA UDHAR SAMITI, KHURDA	KRUSHNA CHANDRA DASH	
	WP(C)/ /	MP		15109/2026
164	D-WP(C)/20214/2016	EXECUTIVE ENGINEERELECT.	M/S.PRASANTA KU.TRIPATHY	
	WP(C)/20214/2016	MP		15110/2026
165	D-WP(C)/36880/2026	JUDHISTIR CHHANCHAN	NIRANJAN MAHARANA	
	WP(C)/ /	MP		15111/2026
166	D-WP(C)/34296/2026	M/S KALINGA VIKASH, CUTTACK	SAMIR KUMAR MISHRA	
	WP(C)/23757/2026	MP		15112/2026
167	D-WP(C)/36889/2026	JAYADIP GHOSH	SATYJIT MAHAPATRA	
	WP(C)/ /	MP		15113/2026
168	D-WP(C)/36893/2026	SASMITA BISOI	SANGRAM JENA	
	WP(C)/25454/2026	MP		15114/2026
169	D-WP(C)/5778/2026	TANKADHAR SAHOO	TUSAR KUMAR MISHRA	
	WP(C)/4865/2026	MP		15115/2026
170	D-WP(C)/36898/2026	UMAKANTA MAHALIK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		15116/2026
171	D-WP(C)/36900/2026	EXECUTIVE ENGINEER (ELECT.) KEED, TPWADI, KALAHANDI	PROBODH KUMAR TRIPATHY	
	WP(C)/ /	MP		15117/2026
172	D-WP(C)/36901/2026	RANJAN KUMAR BEHERA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		15118/2026
173	D-WP(C)/36904/2026	EXECUTIVE ENGINEER (ELECT.), KEED, TPWADI, KALAHANDI	PROBODH KUMAR TRIPATHY	
	WP(C)/ /	MP		15119/2026
174	D-WP(C)/36908/2026	PRUTHIVI RAJ BEHERA	RASHMI KANTA ACHARYA	
	WP(C)/ /	MP		15120/2026
175	D-WP(C)/36385/2024	FALCON MARINE EXPORTS, BBSR	MATRUGUPTA MISHRA	
	WP(C)/20846/2024	MP		15121/2026
176	D-WP(C)/36913/2026	PRAMITA KHOSLA	ANSHUMAN DAS	
	WP(C)/ /	MP		15122/2026
177	D-WP(C)/36918/2026	KARNEL CHANDRA NAYAK	ANSHUMAN DAS	
	WP(C)/ /	MP		15123/2026
178	D-WP(C)/37049/2024	M/S FALCON MARINE EXPORTS LIMITED, BHUBANESWAR	MANOJ KUMAR MISHRA	
	WP(C)/21406/2024	MP		15124/2026
179	D-WP(C)/6026/2026	TRILOCHAN SINGH	MANAS RANJAN BAUG	
	WP(C)/5053/2026	MP		15125/2026
180	D-WP(C)/4364/2026	EMPERO PRESTIGE PVT LTD, CUTTACK	LALITENDU MISHRA, MANOJ KUMAR MISHRA, (Sr. Adv.,)	
	WP(C)/3578/2026	MP		15126/2026
181	D-WP(C)/36930/2026	M/S DALMIA CEMENT(BHARAT) LIMITEDSSUNDA	MANANNA SARANGI	
	WP(C)/ /	MP		15127/2026
182	D-WP(C)/4113/2026	MAHESH KUMAR PANIGRAHI	SAIBRATA RATH	
	WP(C)/3812/2026	MP		15128/2026
183	D-WP(C)/2992/2026	DR.JYOTI PRASAD DASH	SAIBRATA RATH	
	WP(C)/4577/2026	MP		15129/2026

184	D-WP(C)/36933/2026 WP(C)/ /	BINODINI MALLICK MP	PRAGYAN PARAMITA MOHANTY	15130/2026
185	D-WP(C)/4110/2026 WP(C)/3847/2026	DR.NABIN KUMAR PRADHAN MP	SAIBRATA RATH	15131/2026
186	D-WP(C)/5102/2026 WP(C)/4296/2026	DR. JYOTI PRAKASH NANDA MP	SAIBRATA RATH	15132/2026
187	D-WP(C)/4370/2026 WP(C)/4672/2026	DR. SUSHANTA HOTA MP	SAIBRATA RATH	15133/2026
188	D-WP(C)/6417/2026 WP(C)/13076/2026	DR. PRADEEP KUMAR SAHU MP	SAIBRATA RATH	15134/2026
189	D-WP(C)/36935/2026 WP(C)/ /	SUPREME TASK GENERAL HOSPITAL AND MP	ANESTHESIOLOGIST, BALANGIR	15135/2026
190	D-WP(C)/4182/2026 WP(C)/4670/2026	DR.PANKAJ KUMAR TIWARI MP	SAIBRATA RATH	15136/2026
191	D-WP(C)/2771/2026 WP(C)/4618/2026	DR.PITAMBAR MISHRA MP	SAIBRATA RATH	15137/2026
192	D-WP(C)/36939/2026 WP(C)/ /	ADITI MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	15138/2026
193	D-WP(C)/36941/2026 WP(C)/ /	BISWANATH GURU MP	SAROJA KANTA SAMAL	15139/2026
194	D-WP(C)/7501/2026 WP(C)/6218/2026	DR.BICHITRA RANJAN PANDA MP	SAIBRATA RATH	15140/2026
195	D-WP(C)/36944/2026 WP(C)/ /	SOCIAL AID IMPROVEMENT AND MASS ACTION MP	ATMAYAS MOHAPATRA	15141/2026
196	D-WP(C)/6830/2026 WP(C)/5542/2026	DR.SUDHANSU KUMAR NANDA MP	SAIBRATA RATH	15142/2026
197	D-WP(C)/13973/2025 WP(C)/12875/2025	BINAY KUMAR JINDAL MP	SAROJ KUMAR PADHY	15143/2026
198	D-WP(C)/27130/2026 WP(C)/18706/2026	MAHIMA BHAKTI BESEN MP	ARUN KUMAR DAS	15144/2026
199	D-WP(C)/27130/2026 WP(C)/18706/2026	MAHIMA BHAKTI BESEN MP	ARUN KUMAR DAS	15145/2026
200	D-WP(C)/36955/2026 WP(C)/ /	MOHAMMAD SAMEER MP	SARADA DASH	15146/2026
201	D-WP(C)/36958/2026 WP(C)/ /	SINDHUSUTA PRADHANI MP	JYOTIRMAY GUPTA	15147/2026
202	D-WP(C)/36964/2026 WP(C)/ /	BIPIN BIHARI BARIK MP	JAYASHREE BISWAL	15148/2026
203	D-WP(C)/15289/2026 WP(C)/12248/2026	GANESH BEHERA @ GANESH CHANDRA BEHERA MP		15149/2026
204	D-WP(C)/31491/2026 WP(C)/21802/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANAM MP	ANIL KUMAR MISHRA	15150/2026
205	D-WP(C)/36968/2026 WP(C)/ /	DEEPAK KUMAR MULIA MP	NITYANANDA BEHURIA	15151/2026
206	D-WP(C)/36969/2026 WP(C)/ /	A.ARUN PATRA MP	DEBA KUMAR RATH	15152/2026
207	D-WP(C)/36938/2026 WP(C)/ /	SONI DEVI MP	ARUN KUMAR PATRA	15153/2026
208	D-WP(C)/15717/2026 WP(C)/13284/2026	KAILASH BAGAR MP	CHANDIPRASAD SAHANI	15154/2026
209	D-WP(C)/34925/2026 WP(C)/24383/2026	DR.RUDRANARAYAN NAYAK MP	JAJATI KESHARI KHUNTIA	15154/2026
210	D-WP(C)/35946/2026 WP(C)/24846/2026	SAIBANI MALIKA MP	SHAKTI PRASAD PANDA	15155/2026
211	D-WP(C)/36974/2026 WP(C)/ /	GOPINATH BISWAL MP	ALOK KUMAR MOHANTY	15156/2026
212	D-WP(C)/36975/2026 WP(C)/ /	SHREE JAGANNATH SHG, CUTTACK MP	SUKANTA KUMAR DALAI	15157/2026
213	D-WP(C)/36978/2026 WP(C)/ /	RATIKANTA SETHI MP	BIKASH MISHRA	15158/2026
214	D-WP(C)/36979/2026 WP(C)/ /	KAMALINI SHG, CUTTACK MP	SUKANTA KUMAR DALAI	15159/2026
215	D-WP(C)/36977/2026	KABITA MOHAPATRA	PRATIK DASH	

	WP(C)/ /	MP		15160/2026
216	D-WP(C)/36982/2026	NILAMADHABA WSHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15161/2026
217	D-WP(C)/12987/2009	SARAT CH.PARIDA		
	WP(C)/12987/2009	MP		15162/2026
218	D-WP(C)/27458/2026	NAYAPALLI MEDICAL HALL	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	
	WP(C)/18737/2026	MP		15165/2026
219	D-WP(C)/36986/2026	MAA SATABHAUNI WSHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		15166/2026
220	D-WP(C)/36988/2026	SHREE JEMBESWAR MAHADEV BIJE JAMARA, KUNDEHAPARRANDA		
	WP(C)/ /	MP		15167/2026
221	D-WP(C)/36993/2026	BIJAYA KUMAR MISHRA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		15168/2026
222	D-WP(C)/36996/2026	UMESH PRASAD SAHU	CHINMAYA KUMAR NAYAK	
	WP(C)/ /	MP		15169/2026
223	D-WP(C)/35261/2026	BALIKERA PACHHIPAL SERVICE COOPERATIVE SOCIETY LTD., PURI		
	WP(C)/24677/2026	MP		15170/2026
224	D-WP(C)/36998/2026	RAMMURTY SISA	ANSHUMAN DAS	
	WP(C)/ /	MP		15171/2026
225	D-WP(C)/36999/2026	M/S BHAGWATI INDUSTRIES, CHHATTISGARH	SUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15172/2026
226	D-WP(C)/37002/2026	SUMIT KUMAR SUBEDAR	ANSHUMAN DAS	
	WP(C)/ /	MP		15173/2026
227	D-WP(C)/37004/2026	SAROJ KANTA SWAIN	ABINASH ROUTRAY	
	WP(C)/ /	MP		15174/2026
228	D-WP(C)/37005/2026	GURU PRASAD DORA	ANSHUMAN DAS	
	WP(C)/ /	MP		15175/2026
229	D-WP(C)/37010/2026	SURENDRA NATH PATRA	AJAYA KUMAR JENA	
	WP(C)/ /	MP		15176/2026
230	D-WP(C)/37009/2026	UTTKALJIT ROUTRAY	ANSHUMAN DAS	
	WP(C)/ /	MP		15177/2026
231	D-WP(C)/37011/2026	BALKRISHNA PAIKA	ANSHUMAN DAS	
	WP(C)/ /	MP		15178/2026
232	D-WP(C)/37013/2026	AKSHAY KUMAR GIRI	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		15179/2026
233	D-WP(C)/17513/2026	DAITARI DALEI	PRASANTA KUMAR JENA	
	WP(C)/12662/2026	MP		15180/2026
234	D-WP(C)/37015/2026	SASHIKANTA LENKA	BIJAY JENA	
	WP(C)/ /	MP		15181/2026
235	D-WP(C)/37016/2026	NAMRATA PATNAIK	ANSHUMAN DAS	
	WP(C)/ /	MP		15182/2026
236	D-WP(C)/37018/2026	DEBASHIS TRIPATHY	ANSHUMAN DAS	
	WP(C)/ /	MP		15183/2026
237	D-WP(C)/46338/2025	MAHESWATA DAS	PRAVASH CHANDRA JENA	
	WP(C)/32277/2025	MP		15184/2026
238	D-WP(C)/37019/2026	PRUTHIRAJ RAY	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		15185/2026
239	D-WP(C)/37021/2026	DEBARAJ MOHARANA	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		15186/2026
240	D-WP(C)/37022/2026	MINATI ROUT	ANSHUMAN DAS	
	WP(C)/ /	MP		15187/2026
241	D-WP(C)/36354/2026	THE MANAGER, ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., BBSR		
	WP(C)/ /	MP		15188/2026
242	D-WP(C)/37026/2026	SULAVA BISWAS	ANSHUMAN DAS	
	WP(C)/ /	MP		15189/2026
243	D-WP(C)/37028/2026	SANTOSH KUMAR DASH	ANSHUMAN DAS	
	WP(C)/ /	MP		15190/2026
244	D-WP(C)/37027/2026	BISWAJIT JENA	PRINOY MOHANTY	
	WP(C)/ /	MP		15191/2026
245	D-WP(C)/3064/2023	MANAS KUMAR SATPATHY	BIMBISAR DASH	
	WP(C)/3064/2023	MP		15192/2026
246	D-WP(C)/37034/2026	DEBAKANTA TRIPATHY	PRAKASH CHANDRA DASH	
	WP(C)/ /	MP		15193/2026

247	D-WP(C)/19780/2022 WP(C)/19780/2022	ITISHREE PRADHAN MP	S.K.SAMAL	15194/2026
248	D-WP(C)/37036/2026 WP(C)/ /	RATNAPRAVA PRADHAN MP	GYANENDRA CHANDRA SWAIN	15195/2026
249	D-WP(C)/42040/2023 WP(C)/42040/2023	SWARAJ TRIPATHY MP	SATYABRATA MOHANTY	15196/2026
250	D-WP(C)/37039/2026 WP(C)/ /	TAPAS KUMAR SAW MP	MANOJA KUMAR KHUNTIA	15197/2026
251	D-WP(C)/37041/2026 WP(C)/ /	SANDEEP RANJAN RATH MP	SOUMYA RANJAN MOHANTY	15198/2026
252	D-WP(C)/37041/2026 WP(C)/ /	SANDEEP RANJAN RATH MP	SOUMYA RANJAN MOHANTY	15199/2026
253	D-WP(C)/37046/2026 WP(C)/ /	AJAY KUMAR NAYAK MP	ATMAJIT MANMITH DAS	15200/2026
254	D-WP(C)/37047/2026 WP(C)/ /	SHUVASHREE SAHOO MP	BIKRAM RATH	15201/2026
255	D-WP(C)/37050/2026 WP(C)/ /	MANJULATA KHUNTIA MP	JAYDEEP PAL	15202/2026
256	D-WP(C)/37051/2026 WP(C)/ /	THE MANAGING COMMITTEE OF THE ODISHA STATE CO-OPERATIVE UNION, BHUBANESWAR MP	BIJAY KUMAR SARANGI	15203/2026
257	D-WP(C)/37056/2026 WP(C)/ /	UMESH KUMAR MOHAPATRA MP	ASHOK KUMAR SARANGI	15204/2026
258	D-WP(C)/37058/2026 WP(C)/ /	SEKH KALAM MOHAMMAD MP	MANAS RANJAN DHAL	15205/2026
259	D-WP(C)/37059/2026 WP(C)/ /	LAXMAN PATRA MP	AJAYA KUMAR MOHARANA	15206/2026
260	D-WP(C)/36947/2026 WP(C)/ /	SAROJ KUMAR SWAIN MP	SAMEER KUMAR DAS	15207/2026
261	D-WP(C)/37060/2026 WP(C)/ /	RABINDRA @ ANA ROUT MP	AMIT PRASAD BOSE	15208/2026
262	D-WP(C)/37062/2026 WP(C)/ /	M/S. SHREE MAA TRANSPORT, KEONJHAR MP	MANAS ANKIT BOHIDAR	15209/2026
263	D-WP(C)/37066/2026 WP(C)/ /	ANJALI MOHAPATRA MP	MANAS ANKIT BOHIDAR	15210/2026
264	D-WP(C)/37065/2026 WP(C)/ /	ORISSA STEVEDORES LIMITED, CUTTACK MP	JAYDEEP PAL	15211/2026
265	D-WP(C)/37069/2026 WP(C)/ /	SATYAJIT GHOSH MP	BIJAY KUMAR MISHRA	15212/2026
266	D-WP(C)/37070/2026 WP(C)/ /	ORISSA STEVEDORES LIMITED, CUTTACK MP	JAYDEEP PAL	15213/2026